

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

119


Appeal No. 651/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Yamini Vyapaar Pvt. Ltd. -Vs- ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rantu Kr. Das, Pcs. - Petitioner - 

29/08/2018


S.No.119 – Appeal No.651/KB/2018 – Yamini Vyapaar Pvt. Ltd.
Vs. ROC WB.

ORDER

Ld. Pr. C.S. appears for the petitioner.

Affidavit of service of notice to RD as well as Income Tax Department filed.

List it on 3rd September 2018 for further consideration.

Sd

(Jinan K.R.)
Member (Judicial)